

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 26  
CP (IB) No. 215/Chd/Pb/2022**

**Under Section 94 of the Insolvency  
& Bankruptcy Code, 2016**

**In the matter of:-**

Sanjay Gupta, PG,  
Supreme Tex Mart Ltd.

...Petitioner

Due to holding of Allahabad Bench in the second half, the matter  
could not be taken up today, hence adjourned to 17.02.2023.

Sd/-

Court Officer

December 06, 2022  
YP